

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 01/08/2016

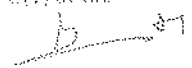
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70567/2016-EX(DD) dated 25/07/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1. CRU/SS/222/2008	E-750/2008	CCH MEERUT EXCISE CHOWK, UNIVERSITY ROAD, MANGAL PANDEY NAGAR, MEERUT - 250005.
		Name and Address of Respondent
		BAJAJ INDUSTAN LTD. BHAISANA, BUDHANA, DISTT. MUZAFFARNAGAR.

Copy To

Advocates / Consultant(s):

4 Bar Association, CESTAT, Allahabad

5 Director Publications, Customs, Excise, LP Estate, Delhi

6 M/s. Certas Publications Pvt. Ltd., 1512-B, Bhishm Pitamahi Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vanhyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/52, New Rohtak Road, New Delhi-110005

9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

10 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

13 The ICFAI society, 52, Nagarjuna Hills, Punjagutta Hyderabad, -500082

14 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD
Ground, Near Karkardooma Court, Delhi-110032

15 C.D.R.

16 Office Copy

17 Guard File


 Asstt. Registrar

IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD

CROSS Application No. : E/CROSS/232/2008 &

Appeal No. : E/750/2008-EX(DB)

Arising out of O/A No. 02-CE/MRT-1/2008 dated 16.01.2008 passed by
Commr. (Appeals) of Central Excise, Customs & S. Tax, Meerut-I

For approval and signature:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

1. Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982? : No
2. Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? : Yes
3. Whether His Lordship wishes to see the fair copy of the Order? : Seen
4. Whether Order is to be circulated to the Departmental Authorities? : Yes

Commissioner of Central Excise, Meerut-I.

...APPELLANT(S)

VERSUS

Bajaj Hindustan Ltd.

...RESPONDENT(S)

APPEARANCE

Shri D.K. Deb (Asst. Commr.), A.R.
None

for the Department
for the Respondent (s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 25

final ORDER NO. 70367/2016



Per Mr. Anil Choudhary :

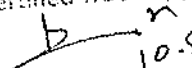
Appeal is disposed off as withdrawn under litigation policy, as prayed in application, without entering into merits. C.O. also stands disposed.

(Pronounced In the open Court)


(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)


(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

(Ansari)

प्रमाणित प्रति / Certified True Copy

सहायक पंजीकार / Asstt. Registrar
सीमापारुष्य, अल्पसंख्यक एवं सेवा कर
अपील अधिनियम / (A.E.S.T.A.T.)
38, एम. जी. मार्ग, अलीपुरा-211001
38, M. G. MARG, ALIAPUR-211001

